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SLP(C)No. 5248 OF 2001

ITEM No.50

Court No. 2

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.5248/2001

(From the judgement and order dated 04/01/2001 in CWP 7349/98
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

VIJAY SYAL AND ANR.

Petitioner (s)

VERSUS

STATE OF PUNJAB AND ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for permission to submit additional document(s))

With

SLP(C)No.10161/2001

[Sarpinderjit singh Vs. State of Punjab & Ors.]

(With prayer for interim relief and office report)

SLP(C)No.11480/2001

[Gurdeep Singh Vs. State of Punjab & Ors.]

(With prayer for isnterim relief and office report)

SLP(C)No.9876/2001

[Zulfikar Ali Vs. State of Punjab & Ors.]

(With prayer for interim relief)

Date : 03/12/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL

HON'BLE MR. JUSTICE R.C. LAHOTI

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)
in SLP 5248/01

Mr. S.K. Puri, Adv.
Mr. Ujwal Banerjee, Adv.
Ms. Anindita Gupta, Adv.
Mr. H.K. Puri, Adv.

in SLP 9876/01

Mr. Vipin Gogia, Adv.
Ms. Jaspreet Gogia, Adv.

in SLP 10161/02

Mr. Rohit Minocha, Adv.

in SLP 11480/01

Mr. Neeraj Kumar Jain, Adv.
Mr. Aditya Kr. Chaudhary, Adv.
Mr. Ugra Shankar Pd., Adv.

For Respondent (s)
in all SLPS

Mr. Harish N. Salve, SG.
Ms. Jayashree Anand, Addl. Adv. Genl.
Mr. Rajeev Sharma, Adv.
Mr. R.S. Suri, Adv.

in SLP 5248/01

Mr. Abhijit Sengupta, Adv.

....2/-

